GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

RAJYA SABHA UNSTARRED QUESTION No. 176 TO BE ANSWERED ON 22 July, 2025

Main objectives of the Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP)

176 Shri C. Ve. Shanmugam:

Will the Minister of **Chemicals and Fertilizers** be pleased to state:

- (a) the salient features and objectives of the Pradhan Mantri Bhartiya Janaushadhi Pariyojana;
- (b) the details of the norms fixed for setting up Jan Aushadhi Kendras;
- (c) whether there has been any increase in the number of Jan Aushadhi Kendras in the country during the last five years;
- (d) if so, the details thereof, State-wise;
- (e) whether Government proposes to increase the number of Jan Aushadhi Kendras in future; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS

(SMT. ANUPRIYA PATEL)

(a) and (b): The Government launched the scheme to make quality generic medicines available at affordable prices to all. Under the scheme, dedicated outlets known as Jan Aushadhi Kendras are opened across the country to provide medicines at rates that are about 50% to 80% cheaper than those of branded medicines. 2,110 medicines and 315 surgicals, medical consumables and devices are under the scheme product basket, covering all major therapeutic groups, such as cardiovascular, anti-cancers, anti-diabetic, anti-infectives, anti-allergic and gastro-intestinal medicines and nutraceuticals.

All Jan Aushadhi Kendra owners are eligible for incentive at the rate of 20% of the monthly purchases made by them, subject to a monthly ceiling of ₹20,000 and meeting certain conditions such as maintaining stock of specified medicines. In addition, a one-time incentive of ₹2 lakh is provided to outlets opened in the North-Eastern States, Himalayan areas, Island territories and aspirational districts or those opened by women entrepreneurs, ex-servicemen, divyangjan and members of the Scheduled Castes and Scheduled Tribes, as support towards furniture, computers, refrigerators and other fixtures.

Any individual having D. Pharma. or B. Pharma. qualification either herself/himself or any individual or organisation who has employed a person with such qualification as a pharmacist for obtaining drug licence from the State Licensing Authority concerned is eligible to open a Jan Aushadhi Kendra. Following are the requirements for applying to open such an outlet:

- (i) Minimum space of 120 square feet;
- (ii) Registration of the pharmacist with the State Pharmacy Council concerned; and

- (iii) Submission of suitable certificate/proof issued by the authority concerned, along with an undertaking, in respects of applicants belonging to the *divyangjan*, Scheduled Caste or Scheduled Tribe category.
- (c) and (d): Under the scheme, a total of 16,912 Jan Aushadhi Kendras have been opened till 30.6.2025, out of which 10,511 Kendras have been opened during the last five years. State-and Union-territory-wise and financial-year-wise number of outlets opened is at Annexure.
- (e) and (f): Government has decided to increase the number of Jan Aushadhi Kendras opened to 25,000 by 31.3.2027.

Annexure referred to in reply to parts (c) & (d) of the RAJYA SABHA UNSTARRED Q. NO. 176 for answer on 22.7.2025, raised by Shri C. Ve. Shanmugam regarding Main objectives of the Pradhan Mantri Bhartiya Janaushadhi Pariyojana (PMBJP)

State- and Union-territory-wise and financial-year-wise number of Jan Aushadhi Kendras (JAKs) opened

S. No.	State / Union territory	FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25	Total JAKs opened during the last five years	Total number of JAKs opened till 30.6.2025
1	Andaman and Nicobar Islands	0	7	0	0	0	7	9
2	Andhra Pradesh	8	5	16	143	25	197	281
3	Arunachal Pradesh	0	0	1	2	4	7	35
4	Assam	11	15	23	21	45	115	179
5	Bihar	61	61	85	197	275	679	900
6	Chandigarh	1	0	2	3	2	8	14
7	Chhattisgarh	16	12	6	34	95	163	316
8	Dadra and Nagar Haveli and Daman and Diu	12	5	0	2	3	22	40
9	Delhi	149	81	14	60	71	375	552
10	Goa	1	1	1	3	2	8	22
11	Gujarat	63	41	17	154	136	411	812
12	Haryana	34	37	37	94	105	307	465
13	Himachal Pradesh	6	6	3	11	0	26	75
14	Jammu and Kashmir	5	38	95	72	36	246	335
15	Jharkhand	5	9	10	28	41	93	163
16	Karnataka	239	97	115	165	294	910	1,480
17	Kerala	225	246	19	50	556	1,096	1,629
18	Ladakh	0	0	0	0	0	0	2
19	Lakshadweep	0	0	0	1	0	1	1
20	Madhya Pradesh	42	23	37	110	188	400	592

21	Maharashtra	97	49	36	93	71	346	723
22	Manipur	1	3	3	11	9	27	61
23	Meghalaya	5	1	3	1	6	16	26
24	Mizoram	0	0	0	0	3	3	15
25	Nagaland	0	4	1	0	2	7	22
26	Odisha	74	88	55	114	185	516	753
27	Puducherry	0	3	1	6	7	17	33
28	Punjab	84	29	15	64	124	316	520
29	Rajasthan	16	29	16	138	230	429	545
30	Sikkim	1	0	1	3	4	9	12
31	Tamil Nadu	155	93	54	187	445	934	1,432
32	Telangana	26	22	19	21	27	115	203
33	Tripura	0	0	1	0	3	4	31
34	Uttar Pradesh	185	135	199	693	792	2,004	3,550
35	Uttarakhand	24	15	7	35	68	149	331
36	West Bengal	36	37	47	140	288	548	753
Total		1,582	1,192	939	2,656	4,142	10,511	16,912
